

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4644  
ANSWERED ON:19.12.2000  
INCLUSION OF TEA TRIBES IN STS LIST  
MUDRAGADA PADMANABHAM

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the government have received any representations from certain `Tea Tribes` for granting the status of Scheduled Tribes so that they can avail of the facilities as given to these tribals in other States; and

(b) if so, the details thereof alongwith the reaction of the Government thereto?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a)&(b) Representations have been received requesting notification of Tea-Tribes and ex- Tea Tribes as Scheduled Tribes in relation to the State of Assam. Action on the representation has been initiated as per the modalities approved by the Government for deciding such claims.